

[Shri T. B. Vittal Rao]

ther I have forgotten that question altogether. We are badly in need of these instruments to increase operational efficiency in the working of railways and we are not in a position to manufacture them. We depend largely on imports. I should strongly urge upon the Railway Board to see that workshops are set up to manufacture these block instruments.

Shri L. B. Shastri: We are already doing that. I want to inform the hon. Member that we have taken up the work of manufacturing of signalling equipment in our own workshops in the Central Railway and other Railways.

Shri T. B. Vittal Rao: Thank you very much.

I go to the next item: transshipment arrangement at break of gauge stations. Unless and until we arrange for mechanised transshipment of certain bulk items or at least for coal, I am afraid we cannot move the goods which we can move. In all break of gauge stations, there is this bottle-neck. We are doing the work by manual labour. Unless there is mechanised transshipment, it will take time. We have to progress in this direction. This point was also urged by the Federation of Indian Chambers of Commerce and Industry when they submitted a memorandum two years ago. I submit that at least for some of the bulk items and coal there should be mechanical transshipment. Then only we can increase operational efficiency and move more goods.

Shri L. B. Shastri: There will be further unemployment.

Shri T. B. Vittal Rao: We will absorb them in the mineral industry.

Shri Nambiar: Unemployment is not a problem.

Shri T. B. Vittal Rao: Then, I come to an important point about schools. The Railway Board and the railway administration are thinking of converting a godown in my place into a school. There is a provision made also. The godown is not fit to be converted into a school. The site also is not good.

Shri Alagesan: Where ?

Shri T. B. Vittal Rao: Lallaguda. I am coming to that. That school building should be constructed in a better site. A nice building should come up. The school should not be located in this godown. It is not properly ventilated. After all, a godown is a godown.

Mr. Chairman: The hon. Member can continue on Monday, Now we shall have to take up Private Members' Bills.

3. P. M.

NATIONAL DEVELOPMENT (PEOPLES' PARTICIPATION) BILL *

श्री एम० एल० द्विवेदी (जिला हमीरपर) :
मैं प्रस्ताव करता हूँ कि राष्ट्रीय विकास कार्यक्रम में जनता द्वारा भाग लिये जाने का उपबन्ध करने वाले बिल को पेश करने की अनुमति दी जाय ।

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill to provide for peoples' participation in the national development programmes."

The motion was adopted.

श्री एम० एल० द्विवेदी: मैं बिल को प्रस्तुत करता हूँ ।

NATIONAL AND FESTIVAL PAID HOLIDAY BILL *

Shri Nambiar (Mayuram): I beg to move for leave to introduce a Bill to introduce a uniform system of national and festival paid holidays for all industrial workers.

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill to introduce a uniform system of national and festival paid holidays for all industrial workers."

The motion was adopted.

Shri Nambiar: I introduce the Bill.

SHRI KASHI VISWANATH MANDIR BILL

Mr. Chairman: The House will now resume further discussion of the motion moved by Shri Raghunath Singh on the 24th February, 1956, that the Bill to provide for the better administration and governance and for the preservation of the Shri Kashi Viswanath Mandir, known as the golden temple of Banaras, be taken into consideration.

We have already had discussion for 35 minutes out of the 1½ hours allotted for the discussion of the Bill, and 55 minutes are still available. Shri D. C. Sharma was on his feet. He may continue his speech.